

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 236- IA 711 of 2021
Item No. 237- IA 7 of 2022
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on 07/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi Advocate a/w. Mr. Mayur Jugtawat
Advocate and Mr. Rahul Bhavsar Advocate
Mr. Kunal P Vaishnav, Advocate

For the Respondent : Mr. Jaimin R Dave Advocate

ORDER

Due to paucity of time, the matter stands adjourned.

List on 31.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**